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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Rst.A.No.409/KB/2017
CP(IB) No.357/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Antarctica Limited -Vs- Madoorie Tea Estate Pvt.Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. KAUSHIK BANERJEE
ADVOCATE
Operational creditor
K. Banerjee
Advocate

2. MR. SUBRANIL DEY
ADVOCATE
Operation creditor
Subranil Dey
Advocate


3. Ms. RASHMITA SEN
ADVOCATE
Operational creditor
Rashmita Sen
Advocate

ORDER

Ld. Counsel for the operational creditor are present. No one is present from the corporate debtor's side.

Ld. Counsel for the petitioner submits that he has served notice on the corporate debtor and moved this application for restoration of C.P.No. 357/KB/2017.

List it on 16/10/2017.


(Jinan K.R.)
Member (Judicial)